

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

No. OA. 350/218/2016

Date of Order: 21.06.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Shri Sudhir Mondal, son of late
Sukumar Mondal, working as B.S.1,
Baichi, Eastern Railway and residing
19, Arabinda Sarani, Bally, Durgapur,
P.S. Bally, Howrah- 711 205.

.....Applicant.

-versus-

1. Union of India, service through the General Manager, Eastern Railway, 17, N.S. Road, Kolkata- 700 001.
2. The Divisional Railway Manager, Eastern Railway, Howrah Division, Howrah- 711 001.
3. The Senior Divisional Personnel Officer, Eastern Railway, Howrah Division, Howrah- 711 001.
4. The Senior Divisional Commercial Manager, Eastern Railway, Howrah.
5. The Divisional Operating Manager, Eastern Railway, Howrah.

.....Respondents.

For the Applicant : Mr. N. Roy, Counsel

For the Respondents : Ms. C. Mukherjee, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Heard ld. Counsel for both the parties.

2. Since the applicant failed to make out his case properly, the OA is dismissed, being frivolous and vexatious.
3. In view of the aforementioned position, I am of the view that costs should be imposed upon the applicant. However, taking a lenient view applicant is exempted from costs.

(Bidisha Banerjee)
Member (J)

pd





